

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4365
ANSWERED ON:22.03.2013
INTEGRATED CHILD PROTECTION SCHEME
Nagorao Shri Dudhgaonkar Ganeshrao

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has noticed any shortcomings in the implementation of the Integrated Child Protection Scheme (ICPS);
- (b) if so, the details thereof; and
- (c) whether the Government has evaluated the said scheme recently;
- (d) if so, the details and outcome thereof;
- (e) the action taken/proposed to be taken by the Government to ensure better implementation of the Scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): No, Madam.

(c) & (d): The Ministry of Women and Child Development is implementing the Integrated Child Protection Scheme (ICPS) for the welfare and rehabilitation of children in difficult circumstances, from 2009-10. The Scheme being fairly new, it is still premature for its evaluation.

(e): ICPS provides for setting up of Committees at State, District, Block and Village levels for monitoring the implementation of the Scheme. Further, the implementation of ICPS in States/UTs is reviewed by the Ministry in the meetings of the inter-ministerial Project Approval Board (PAB) constituted under ICPS for considering and approving the proposals received from States/UTs under the Scheme. In addition, Regional Consultations are organised by the Ministry with various stake holders to review the progress of implementation and to promote cross learning of best practices under the Scheme.